

agenda:—

- (a) Regarding discussion on the necessity for raising Calamity Relief Fund of Orissa.
- (b) Regarding lack of developmental works relating to Railways in Orissa.

SHRI SRIBALLAV PANIGRAHI (Deograh): I request that the following may be included in the next week's agenda:—

1. Proposed amendment to Pressler's law by U.S.A. to facilitate sanction of grants to Pakistan to the disadvantage of India.
2. Situation arising out of natural calamity like earthquake in Maharashtra, Karnataka and cyclone in Tamil Nadu and Pondicherry and the steps being taken in this regard.

MR. SPEAKER: The hon. Agriculture Minister is making a statement on the last topic and then, we will take it up.

SHRI SRIBALLAV PANIGRAHI: Pressler's law is also very much concerned with India.

11.13 hrs.

TRANSPLANTATION OF HUMAN ORGANS BILL—Contd.

As passed by Rajya Sabha

Motion to refer the Bill to a Select Committee

[English]

MR. SPEAKER: Bill for consider-

ation and passing of Transplantation of Human Organs Bill.

I think, it was agreed in the House that this Bill may be referred to the Standing Committee. There is probably some difficulty in referring it to the Standing Committee. We will refer it to the Select Committee of this House.

Shri Paban Singh Ghatowar.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): I beg to move:

6 "That the Bill to provide for the regulation of removal, storage and transplantation of human organs for therapeutic purposes and for the prevention of commercial dealings in human organs and for matters connected therewith or incidental thereto, as passed by Rajya Sabha be referred to a Select Committee consisting of 21 members, namely:—

1. Dr. Krupasindhu Bhoi
2. Prof. Susanta Chakraborty
3. Shri Sharad Dighe
4. Smt. Saroj Dubey
5. Shri Bhupinder Singh Hooda
6. Shri Kehlan Ram Jangde
7. Dr. K.D. Jeswani
8. Shri Dau Dayal Joshi
9. Dr. G.L. Kanaujia
10. Dr. Ravi Mallu
11. Shri Peter G. Marbaniang
12. Dr. Smt. Padma
13. Dr. Laxminarain Pandeya

14. Dr. Vasant Niwruutti Pawar
15. Dr. R.K.G. Rajulu
16. Shri Mullappally Ramchandran
17. Shri Venkateswara D. Rao
18. Shri Roshan Lal
19. Shri Rajnath Sonker Shastri
20. Shri Vishwa Nath Shastri
21. Dr. C. Silvera

with instructions to report by the 18th December, 1993."

14. Dr. Vasant Niwruutti Pawar
15. Dr. R.K.G. Rajulu
16. Shri Mullappally Ramchandran
17. Shri Venkateswara D. Rao
18. Shri Roshan Lal
19. Shri Rajnath Sonker Shastri
20. Shri Vishwa Nath Shastri
21. Dr. C. Silvera

with instructions to report by the 18th December, 1993."

MR. SPEAKER: The question is:

The motion was adopted.

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12. Dr. Smt. Padma
13. Dr. Laxminarain Pandeya

MR. SPEAKER: The Bill is referred to the Select Committee of the House. Shri Peter G. Marbaniang will function as the Chairman.

11.18 hrs.

STATUTORY RESOLUTION *RE*:
DISAPPROVAL OF THE STATE
BANK OF INDIA (AMENDMENT)
ORDINANCE, 1993
AND
STATE BANK OF INDIA
(AMENDMENT) BILL—*Contd.*

[*English*]

MR. SPEAKER: We shall now take up further discussion regarding Items 6 and 7 of the Agenda. Shri P.C. Chacko to speak now .

SHRI P.C. CHACKO (Trichur): I support the State Bank of India (Amendment) Bill, 1993 moved by the Minister of Finance.